## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2484 ANSWERED ON:11.03.2015 CONGESTION CHARGES . Singh Deo Shri Kalikesh Narayan;Teacher Smt. P.K.Sreemathi

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government has advised States to impose congestion charges in central business areas/ congested areas in cities;

(b) if so, the details thereof and the reasons therefor along with the response thereto, State-wise;

(c) whether any study has been undertaken to evaluate the viability of this charge and if so, the details thereof;

(d) the details of prescribed mode of imposing congestion charge; and

(e) The remedial measures taken/being taken by the Government to address the problem of traffic congestion and deteriorating transport condition in cities?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): Yes, Madam.

(b) :An advisory has been issued on 15-1-2013 to all States and Union Territories for taking up studies/ surveys on various aspects of Congestion Charges as per city requirements and consider adopting "congestion charging system" as a measure to decongest a particular area of the city. This advisory is uploaded on the website of the Ministry of Urban Development: https://www.moud.gov.in/ urbantransport. No response/reports were expected from the States/Union Territories on the advisory.

(c): No such studies have been undertaken by the Ministry of Urban Development to evaluate the viability of Congestion Charges.

(d): No specific mode for imposition of Congestion Charges has been prescribed.

(e) :Urban Transport is intertwined with Urban Development which is a State subject. As suchremedial measures to address the problem of traffic congestion and transport conditions have to be taken/initiated by the States/Union Territories (UTs). Government of India provides financial assistance to States/UTs for Urban Transport projects/studies in line with National Urban Transport Policy, 2006 and Urban Transport Planning Scheme.